

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6839

ANSWERED ON:11.05.2005

INCREASING SEATS IN MEDICAL COLLEGES

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the State-wise details of private medical colleges in the country ;
- (b) whether the Government had granted permission in March,2005 to approximately 100 medical colleges for increasing the seats;
- (c) if so, the number of seats permitted to be increased in each college;
- (d) the number of medical colleges granted permission for increasing the seats ;
- (e) the details of proposals from medical colleges for increasing the seats pending before the Government during the last three years;
- (f) by when the pending applications are likely to be cleared; and
- (g) the rules prescribed by the Government for Private Medical Colleges regarding fee structure ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) Information is given in the statement at Annexure-I

(b) to (d) No fresh increase in MBBS seats have been given during the year 2005 in any of medical college so far.

(e) & (f) Details are given at Annexure-II. These proposals have been sent to Medical Council of India for evaluation. Clearance of these proposals depends on availability of infrastructural facilities and recommendation of Medical Council of India thereon.

(g) The Hon'ble Supreme Court in its judgement dated 14.8.03 in the case of Islamic Academy of Education has clarified that each institution shall have freedom to fix its own fee structure. Each State Government is required to set up a Committee under the Chairmanship of a retired High Court Judge to decide whether fee provided by the institute is justified and does not amount to profiteering or charging of capitation fee. The said Committee may approve the fee structure proposed by the institute or may propose some other fee which shall be binding on the institute for a period of three years.

ANNEXURE-I

STATE-WISE LIST OF PRIVATE MEDICAL COLLEGES IN THE COUNTRY AS ON 6.5.2005

S.No. Name of the State Private Medical College

1.	Andhra Pradesh	20
2.	Assam	-
3.	Bihar	2
4.	Chandigarh	-
5.	Chhatisgarh	-
6.	Delhi	-
7.	Goa	-
8.	Gujarat	5

9.	Haryana	2
10.	Himachal Pradesh	-
11.	Jammu & Kashmir	1
12.	Jharkhand	-
13.	Karnataka	27
14.	Kerala	8
15.	Madhya Pradesh	2
16.	Maharashtra	19
17.	Manipur	-
18.	Orissa	-
19.	Pondicherry	4
20.	Punjab	3
21.	Rajasthan	2
22.	Sikkim	-
23.	Tamilnadu	8
24.	Uttar Pradesh	3
25.	Uttaranchal	2
26.	West Bengal	-

Total 108

ANNEXURE-II

State wise pending proposal for increase of seats

State Name of the College Year in which the proposal was received

Gujarat

1. Govt. Medical College, Bhavnagar 2004
2. Pandit Deendayal Upadhyay Medical College, Rajkot 2004
3. Government Medical College, Surat 2004

Maharashtra

4. Mahatma Gandhi Institute of Medical Sciences, Sevagram, Wardha 2003
5. D.Y. Patil Medical College, Navi Mumbai 2004
6. Krishna Institute of Medical Sciences, Karad, Maharashtra 2004
7. MGM Medical College, Aurangabad 2004
8. MGM Medical College, Navi Mumbai 2004

Rajasthan

9. Govt. Medical College, Kota 2004

Uttar Pradesh

10. Santosh Medical College, Ghaziabad 2004

Tamil Nadu

11. Govt. Kilpauk Medical College, Chennai 2004

12. Govt. Mohan Kumarmangalam Medical College, Salem 2004

Punjab

13. Sri Guru Ram Das Institute of Medical Sciences, Sri Amritsar 2004